IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

212/245/NCLT/MB/MAH/2017

IN THE MATTER OF:

Sanjay Lalchand Siriah

APPLICANT / PETITIONER

Vs

White Teel Engg. Solutions Pvt. Ltd. & Ors.

RESPONDENT

SECTION:

Under Section 245

Order delivered on 05.02.2018

Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:- Mr. Nibruti Samal, Advocate

For the RESPONDENT 2 & 3 :- Mr. Nishant Rai Goel, Advocate

ORDER

Learned counsel for the petitioner is present. Since, the petition pertains to class action filed under section 245 of Companies Act 2013 and the matter is required to be heard by the Hon'ble Principal Bench. The matter is adjourned to 5th March 2018.

(S. K. MOHAPATRA) MEMBER (TECHNICAL) MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018